NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

CA(CAA) No. 159/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>09.11.2017</u>

Name of the Company:

G R Infratech Pvt. Ltd.

G R Infraprojects Pvt Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

SIGNATURE

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION

SR. ADV.

MR. NAVIN PAHWA Ms. NATASHA SUTARIA

Apv.

ORDER

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria present for Applicants.

Heard arguments of Learned Counsel for Applicants.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 09th day of November, 2017.